

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 16.5.05

Registration No. CCP 5705

Applicant (s)

VERSUS

Respondent (s)

6.5.2005

None for the applicant.

Shri S.P. Pathak on behalf of Shri M.K. Verma.

The learned counsel for the respondents states that a writ petition which was filed in the Hon'ble High Court of MP challenging the order of the Tribunal dated 14th June, 2004 in OA No. 216/2002 has been disposed of finally with certain directions. In this view of the matter this CCP has become infructuous.

Since the Hon'ble High Court of Madhya Pradesh has disposed of the Writ Petition with certain directions this CCP has become infructuous, and the same is dismissed as infructuous.

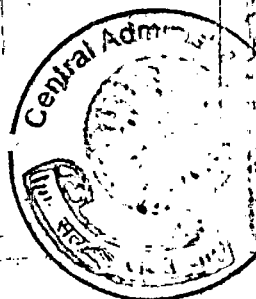
(Madan Mohan)

JM

Sd/

(M.P. Singh)

VC



प्रत्यक्ष प्रमाण

16.5.2005

JOY REGISTRAR

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

To
Shri M.S. Bhatt
P.O. B.V.

Shri M.R. Verma
P.O. B.V.

guseed
8/16/5